

Rengali Hydro-Electric Project in Orissa

3503. SHRI TATHAGATA SATPATHY : Will the Minister of POWER be pleased to state :

(a) the number of units of Rengali Hydro-Electric Project in Orissa commissioned at present;

(b) the total MW of power being generated annually from these units;

(c) whether the proposal for commissioning some additional units of Rengali Hydro-Electric project are pending; and

(d) if so, the steps taken/proposed to be taken to clear these proposals ?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) At present 5 units of 50 MW capacity are commissioned at Rengali Hydro-electric Project.

(b) The annual energy generation from Rengali Hydro-electric Station during 1997-98 was 976 MU and during 1998-99 (upto October 1998) was 610 MU.

(c) and (d) No proposal for commissioning of any additional unit of Rengali Hydro-electric Project is pending in the Central Electricity Authority.

[Translation]

Decrease of Lead in Pollution

3504. SHRI VIJAY KUMAR KHANDELWAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the extent of decrease of lead in the pollution registered in Delhi after the use of unleaded petrol in vehicles;

(b) the extent to which the amount of lead exceeds its permissible limit in the air; and

(c) the efforts being made by the Government to reduce the said amount further ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (c) The Central Pollution Control Board has estimated a 61% reduction of lead in the ambient air of Delhi after the elimination of leaded petrol.

[English]

**Replacement of Port Trusts
by Corporations**

3505. SHRI PRABHAT KUMAR SAMANTAPAY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to set up Corporations to replace Port Trusts in selective ports;

(b) if so, the objectives to be achieved by this change and the likely legal position of such ports in view of Major Port Trust Act ?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) No, Sir.

(b) Does not arise.

Commercialisation of Items

3506. SHRI RAJ NARAIN PASSI : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) the names of the items developed for commercial use by the Research Laboratories during the last five years;

(b) the details of the items out of them found commercially viable;

(c) the expenditure incurred on the items, lab-wise; and

(d) the amount of fee received by the CSIR/Research Labs as a result of this commercialisation ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) Over the five year period 1993-94 to 1997-98 Council of Scientific and Industrial Research (CSIR) laboratories have developed around 650 items for commercialisation of which around 275 have been found to be commercially viable at the present time. The names of the items and the details are given in the attached statement.

(c) The expenditure incurred on the development and commercialisation of the items comprises not only that incurred by CSIR laboratories but in many cases that incurred by the industrial collaborator/user. Thus reliable data on calculating the expenditure incurred on each item is not feasible.

(d) The amount of fee receivable by CSIR Research laboratories as a result of this commercialisation is around Rs. 18 crore.

Statement*Products/Processes Developed for Commercial Use
(1993-94)*

	Product/Process Developed	Commercially Licensed
	1	2
CBRI	1. Brick, Stabilised from Flyash Lime Composition	No
	2. Cable Fire Barrier	Yes